

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 3940
ANSWERED ON 19TH DECEMBER, 2024

ASSISTANCE TO SHGS UNDER PMFMEY

3940. SMT. D K ARUNA:

SHRI SURESH KUMAR SHETKAR:

SHRI EATALA RAJENDER:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Pradhan Mantri Formalisation of Micro Food Processing Enterprises Yojana (PMFMEY) has assisted 2.4 lakh Self Help Groups (SHGs) and sixty thousand individuals with credit linkages, if so, the details thereof;
- (b) whether any other scheme is complementing the efforts for reducing post-harvest losses and improving productivity and incomes and if so, the details thereof;
- (c) the steps taken/being taken by the Government for ensuring faster growth of the sector in this regard;
- (d) whether the Government would further promote private and public investment in the post- harvest activities including aggregation, modern storage, efficient supply chains, primary and secondary processing and marketing as well as branding and if so, the details thereof, State-wise including Andhra Pradesh, Telangana, Haryana and Uttar Pradesh; and
- (e) the steps taken/being taken to achieve the goal of Viksit Bharat by 2047 under such yojana?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a). Under Centrally Sponsored- Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme, Credit Linked Subsidy has been approved for 1,08,580 applicants which includes Individuals, Proprietorship firms, Partnership firms, Farmer Producer Organisations (FPOs), Non-Government Organisations (NGOs), Self Help Groups (SHGs), Co-operatives, Pvt. Ltd. Companies etc. In addition, seed capital assistance has been provided to 3,10,121 SHG members under the Scheme.

(b) to (d). In order to promote and ensure overall development in the food processing sector, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure through its Central Sector Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) Scheme, Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) and Centrally Sponsored PM Formalization of Micro Food Processing Enterprises (PMFME) Scheme across the country. These schemes are not region or state specific but demand driven. These schemes aim to create modern infrastructure with efficient supply chain management from farm gate to retail outlet to give big boost to the growth of food processing sector in the country thereby helping in providing better returns to farmers, creating huge employment opportunities and reducing wastage of agricultural produce, increasing the processing level and enhancing the export of the processed foods.

The State-wise details of projects approved for financial support under these schemes in the country including the States of Andhra Pradesh, Telangana, Haryana and Uttar Pradesh till 31st October, 2024 are at **ANNEXURE**.

(e). For achieving goals of ‘Viksit Bharat by 2047’, following provisions have been announced as a part of the Budget Announcement of 2024-25:

- (i). Financial support for setting up of 50 multi-product food irradiation in the food processing sector.
- (ii). Financial support for setting up of 100 food quality and safety testing labs with National Accreditation Board for Testing and Calibration Laboratories.

ANNEXURE REFERRED TO IN REPLY TO PART (b) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3940 FOR ANSWER ON 19.12.2024 REGARDING “ASSISTANCE TO SHGS UNDER PMFMEY”

State / UT-wise projects approved under PMKSY Scheme as on 31.10.2024

Sl. No.	States / UTs	No. of projects sanctioned
1	Andaman & Nicobar Islands	2
2	Andhra Pradesh	81
3	Arunachal Pradesh	12
4	Assam	112
5	Bihar	17
6	Chandigarh	0
7	Chhattisgarh	10
8	D&N Haveli	1
9	Delhi	21
10	Goa	2
11	Gujarat	108
12	Haryana	100
13	Himachal Pradesh	47
14	Jammu & Kashmir	40
15	Jharkhand	2
16	Karnataka	96
17	Kerala	51
18	Ladakh	0
19	Madhya Pradesh	58
20	Maharashtra	260
21	Manipur	8
22	Meghalaya	10
23	Mizoram	4
24	Nagaland	6
25	Odisha	29
26	Puducherry	2
27	Punjab	77
28	Rajasthan	57
29	Sikkim	1
30	Tamil Nadu	148
31	Telangana	67
32	Tripura	9
33	Uttar Pradesh	101
35	Uttarakhand	60
36	West Bengal	55
Total		1654

State / UT-wise projects approved under PMFME Scheme as on 31.10.2024

Sl. No.	States / UTs	No. of projects sanctioned
1	Andaman	18
2	Andhra Pradesh	5,770
3	Arunachal Pradesh	61
4	Assam	1,689
5	Bihar	17,608
6	Chandigarh	5
7	Chhattisgarh	732
8	D&N Haveli	10
9	Delhi	250
10	Goa	82
11	Gujarat	553
12	Haryana	1,211
13	Himachal Pradesh	1,670
14	Jammu & Kashmir	1,053
15	Jharkhand	2,647
16	Karnataka	5,177
17	Kerala	4,780
18	Ladakh	71
19	Madhya Pradesh	6,228
20	Maharashtra	19,580
21	Manipur	277
22	Meghalaya	156
23	Mizoram	34
24	Nagaland	284
25	Odisha	1,684
26	Puducherry	136
27	Punjab	2,454
28	Rajasthan	774
29	Sikkim	58
30	Tamil Nadu	13,520
31	Telangana	6,230
32	Tripura	135
33	Uttar Pradesh	12,815
35	Uttarakhand	760
36	West Bengal	68
Total		1,08,580
